

ITEM NO.104

COURT NO.16

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8617/2013

V.VINCENT VELANKANNI

Appellant(s)

VERSUS

UNION OF INDIA . & ORS.

Respondent(s)

WITH

S.L.P.(C)...CC No. 3704-3706/2012 (XII)

Date : 18-07-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) Mr. R Nedumaran, Adv.
Mr. Vijay Kumar, AOR

Mr. Prashant Bhushan, AOR
Mr. Anurag Tiwary, Adv.

For Respondent(s) Mr. Abid Ali Beeran P, AOR
Mr. Saswat Adhyapak, Adv.
Mr. Sarath S Janardanan, Adv.
Mr. Joydip Bhattacharya, Adv.

Mrs. Anil Katiyar, AOR

Mr. Vikramjeet Banerjee, ASG
Mr. Rupesh Kumar, Sr. Adv.
Mr. Nachiketa Joshi, Adv.
Ms. Priya Mishra, Adv.
Mr. Rajesh Kumar Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel appearing for the parties.

Arguments concluded.

Judgment reserved.

Written submissions to be submitted on or before 22.07.2024.

(JATINDER KAUR)
P.S. to REGISTRAR

(DIVYA BABBAR)
COURT MASTER (NSH)